## Loss of revenue due to ticketless travelling

1296. SHRI RAJKUMAR DHOOT: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that ticket less travelling is causing loss of revenue to Railways;
- (b) whether Railways has identified vulnerable areas where ticket less travelling is rampant;
  - (c) if so, the details thereof; and
- (d) the steps being taken to ensure that there is no ticketless travelling in trains?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R.VELU): (a) to (d) There is some leakage of railway revenue on account of ticketless/irregular travel. Vulnerable areas where ticketless travelling is rampant are being identified from time to time by the Railways.

Regular and surprise drives are conducted frequently to check ticketless/irregular travel in association with Police. Travelling public are educated through various media about the consequences of ticketless travel. In addition, some of the measures taken are as follows:

- (i) Special checks are conducted in association with Police and Railway Magistrates
- (ii) Ambush Checks, Fortress Checks, Cross Country Checks Replacement Checks, etc. are conducted from time to time.
- (iii) The minimum penalty for ticketless/irregular travel has been enhanced to Rs. 250/- from Rs. 50/- with effect from 01.07.2004.

## Additional charges levied on passengers by Railways

- † 1297. SHRI SHREEGOPAL VYAS: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that a passenger going to a particular destination by changing the train in between is charged fare by issuing fresh ticket to him instead to charging direct fare upto his place of destination and Rs. 50/- are charged extra from him at Reservation counter;

<sup>†</sup> Original notice of the question was received in Hindi.

- (b) if so, the policy decision in this regard; and
- (c) if not, whether the matter would be examined and appropriate decision would be conveyed to the public?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): (a) No, Sir.

(b) and (c) Do not arise.

## Slab pricing of rail tickets

1298. SHRI TARIQ ANWAR: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is fact that Government are planning to go in for slab pricing of railway tickets as it is presently working in the airline sector;
  - (b) if so, the details thereof; and
  - (c) how much time it would take for its final implementation?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): (a) to (c) Various strategies, including variable pricing, for improving occupation of passenger trains are under examination. However, no final decision has yet been taken.

## Internal Rate of Return of rail lines falling under Rajasthan

- † 1299. SHRI LALIT KISHORE CHATURVEDI: Will the Minister of RAILWAYS be pleased to state:
- (a) what is Internal Rate of Return (IRR) from the new rail lines i.e. Dahod-Banswara, Ratlam-Banswara-Dungarpurand Falowdi-Nagaurin Rajasthan as per survey; and
  - (b) the reasons for finding them non-profitable?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): (a) The rate of return is given as under:-

(i) Dahod-Banswara - (-) 2.41% (ii) Dungarpur-Ratlam - (-) 2.35% via Banswara

(iii) Phalodi-Nagaur (-) 9.27%

<sup>†</sup> Original notice of the question was received in Hindi.